

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5804
ANSWERED ON:30.04.2010
CRIME AGAINST GIRLS AND WOMAN
Yadav Shri Sharad

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there has been increase in incidents of violence against girls and woman, both within and outside their homes:
- (b) if so, the details in this regard:
- (c) whether existing laws have proved to be inadequate to curb crime against woman:
- (d) if so, whether Government is considering to amend the existing laws: and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMAN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)&(b): National Crime Records Bureau (NCRB) data shows rising trend in incidence of violence against women and children. Incidence of crime against women and children during 2006, 2007 & 2008 are given in Annexure I and II respectively.

(c),(d)&(e): The Government has a proposal to amend the Dowry Prohibition Act, 1961 and Indecent Representation of Women (Prohibition) Act, 1986 with a view to strengthen them. The Government has set up a High Level Committee to look into amendments to the provisions of the Indian Penal Code.